

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/021/01077/2019

HYDERABAD, this the 24<sup>th</sup> day of June, 2020.

THE HON'BLE MR.ASHISH KALIA : JUDICIAL MEMBER  
THE HON'BLE MR.B.V.SUDHAKAR : ADMINISTRATIVE MEMBER

Through Vedio Conference

- 1.A.Raghu Rama Rao S/o Late Satyanarayana, Aged about 51 years, Gr.'B', Occ : Inspector of Income Tax, O/o Addl. Director of Income Tax (I&CI), Aayakar Bhavan, L.B Stadium Road, Hyderabad, R/o H.No.2-4-262, Road No.5, Snehapuri Colony, Ramakrishna Puram, Hyderabad.
2. P.Bhramaramba D/o Late C.V.Ratnam, Aged about 54 years, Occ: Inspector of Income Tax, O/o Commissioner of Income Tax (TDS), I.T.Towers,A.C.Guards, Hyderabad, R/o H.No.4-1/92, Near Sai Nagar, Bachupally, Hyderabad.
3. M.V Sai Kumar S/o M.K.R. Murthy, Aged 52 years, Occ : Inspector of Income Tax, O/o Addl. Commissioner of Income Tax (TDS), TDS Range-1, I.T.Towers,A.C.Guards, Hyderabad, R/o Hyderabad.
4. C.Mahender Babu S/o C.Lingaiah, Aged 54 years, Occ : Inspector of Income Tax, O/o Income Tax Officer, Ward-1, Warangal. R/o H.No.3-11-137, Kumarapally, Hanamkonda, Warangal.
5. K.Sai Sankar S/o K.Bhaskara Rao, Aged about 55 years, Occ : Inspector of Income Tax, O/o Addl. Director of Income Tax (I&CI), Aayakar Bhavan, L.B Stadium Road, Hyderabad, R/o Flat No.102, Harivillu Apartments, Lanco Hills Road, OU Colony, Manikonda, Hyderabad.
6. Koppisetty Giridhar S/o K.Krishna Rao, Aged about 54 years, Occ : Inspector of Income Tax, O/o Addl. Commissioner of Income Tax (TDS), TDS Range-1, I.T.Towers,A.C.Guards, Hyderabad, R/o H.No.12-2-416/85, Ushodaya Colony, Gudimalkapur, Mehdipatnam, Hyderabad.

(By Advocate : Mr.A.V.V.S.BhujangaRao)

...Applicants



Vs.

1. Union of India, Represented by The Principle Chief Commissioner of Income Tax, Cadre Controlling Authority, Andhra Pradesh & Telangana, Income Tax Department, Government of India, Ministry of Finance, Department of Revenue, 10<sup>th</sup> Floor, C-Block, I.T.Towrs, A C Guards, Hyderabad.
2. The Principal Commissioner of Income Tax-7, IT Towrs, AC Guards, Hyderabad.
3. Central Board of Direct Taxes, rep by its Chairman, 3<sup>rd</sup> floor, Visas Bhavan, N-Block, I.P.Estate, New Delhi-110002.

(By Advocate : Mrs.K.Rajitha, Sr.CGSC)

....Respondents

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Through Vedio Conference

(Oral Order per Hon'ble Mr.B.V.Sudhakar Administrative Member)

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Heard Mr.A.V.V.S.BhujangaRao, learned counsel for the applicants and Mrs. K. Rajitha, learned Sr Central Government Standing Counsel for Respondents.

2. The applicants have come up with letter dated 23.06.2020 requesting to withdraw the OA as the Respondents Department is ready to consider their grievance for promotion by finalizing the seniority lists. In view of the above submission, the OA is withdrawn. However the applicants are at liberty to approach the Tribunal based on rules, if their

grievance is not redressed.



5. In the circumstances of the case, there shall be no order as to costs.

(B.V.SUDHAKAR)  
ADMINISTRATIVE MEMBER

(ASHISH KALIA)  
JUDICIAL MEMBER

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